

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1501**  
ANSWER DATE 12.03.2025  
**SVAMITVA SCHEME**

1501. MS. DOLA SEN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether Government has data on the distribution of 65 lakh property cards under the SVAMITVA Scheme;
- (b) if so, the number of beneficiaries eligible for the released 65 lakh property cards against States/UTs covered under the SVAMITVA Scheme; and
- (c) whether Government plans to expand the SVAMITVA Scheme to include new features or integrate it with other rural development programs and the timelines for such plans?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) and (b) On 18<sup>th</sup> January 2025, a national level event was held under the Chairmanship of Hon'ble Prime Minister for e-distribution of SVAMITVA property cards. The event marked e-distribution of 65 lakh property cards in 52 thousand villages across 12 States/UTs. State/UT wise details are attached at Annexure.

(c) The SVAMITVA Scheme aims to create high-accuracy (+/-5 cm) and high-resolution (1:500 scale) maps of rural inhabited land. By providing legally recognized property documents for residential properties, the scheme empowers rural communities, enhances access to institutional credit, and helps resolve property disputes through precise demarcation and formal ownership documentation. These detailed maps serve as valuable resources for State/UT governments, enabling better planning, property tax assessment in Gram Panchayats where applicable, and supporting various initiatives such as disaster management and infrastructure development. The responsibility for utilizing these maps rests with the respective State/UT governments.

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**Annexure**

**Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1501 answered on 12.03.2025 regarding 'SVAMITVA scheme.**

**State/UT-wise details of e-distribution of 65 lakh property cards on 18<sup>th</sup> January 2025 by the Hon'ble Prime Minister**

<b>S.N</b>	<b>States</b>	<b>No. of Villages</b>	<b>No. of Property Cards</b>
1.	Uttar Pradesh	29,501	45,35,680
2.	Madhya Pradesh	12,350	15,63,000
3.	Rajasthan	7,522	1,50,778
4.	Punjab	122	17,039
5.	Maharashtra	1,238	1,95,337
6.	Gujarat	415	64,029
7.	Chhattisgarh	1,006	50,392
8.	Jammu & Kashmir	280	8,041
9.	Himachal Pradesh	48	1,165
10	Ladakh	25	3,000
11	Mizoram	4	200
12	Odisha	4	242
	Total Count	52,515	65,88,903

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